



\$~22 IN THE HIGH COURT OF DELHI AT NEW DELHI W.P.(C) 9064/2022 & CM APPL. 27218/2022 ATC TELECOM INFRASTRUCTURE PRIVATE LTD Petitioner Mr. Agrim Arora, Advocate Through: versus UNION OF INDIA & ORS. Respondents Mr. Asheesh Jain, CGSC with Mr. Through: Gaurav Kumar, Advocate for R-1 Mr. Aditya Singla, SSC, CBIC, with Mr. Raghav Bakshi, Advocate for R-2 Mr. Kishore Kunal & Ms. Ankita Prakash. Advocates for R-7. 8. 9 & 10 Mr. L.B. Rai, Advocate for R-14 Mr. K. Sasiprabhu & Mr. Manan Shishodia, Mr. Raghav Shankar & Mr. Vishnu Sharma, Advocates for R-17 Mr. Gajendra Maheshwari & Mr. Siddharth Punj, Advocates for R-19 Ms. Kavita Jha, Ms. Shammi Kapoor & Ms. Swati Aggarwal, Advocates for R-20 Mr. Kamal Sawhney, Mr. Deepak Thackur, Ms. Aakansha Wadhwani, Advocates for R-21 & 22 Mr. Kumar Visalaksh, Mr. Udit Jain Ms. Virangana Wadhwan, & Advocates for R-25, 26 & 27 **CORAM:**

HON'BLE MR. JUSTICE SANJEEV SACHDEVA HON'BLE MR. JUSTICE RAVINDER DUDEJA

<u>O R D E R</u> 15.03.2024

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1. Hon'ble DB could not assemble today.

This is a digitally signed order.

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2. Re-list on 14.05.2024.

(By Order)

COURT MASTER

MARCH 15, 2024 *RM*